

केरल में तेल शोधक कारखाना

*३६३. श्री राम सहाय : क्या खान तथा ईंधन मंत्री यह बताने की कृपा करेंगे कि चौथा तेल शोधक कारखाना केरल में स्थापित करने के सम्बन्ध में कुछ संसद् सदस्यों ने जो ज्ञापन दिया था, उस पर सरकार ने क्या निर्णय किया है ?

†[OIL REFINERY IN KERALA]

*363. SHRI RAM SAHAI: Will the Minister of MINES AND FUEL be pleased to state what decision has been taken by Government on the memorandum submitted by some Members of Parliament regarding the establishment of the fourth oil refinery in Kerala?]

खान तथा ईंधन मंत्रालय में उपमंत्री (श्री आर० एम० हजरतवीस) : दक्षिण भारत में शोधनशाला स्थापित करने के बारे में कोई निर्णय नहीं हुआ है ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF MINES AND FUEL (SHRI R. M. HAJARNAVIS): No decision has been taken regarding the location of the refinery in South India.]

DR. A. SUBBA RAO: May I know, Sir, whether in view of the necessity of setting up a refinery a decision would be taken early?

SHRI R. M. HAJARNAVIS: Certainly, we will try to decide this question as expeditiously as possible.

SHRIMATI DEVAKI (GOPIDAS): May I know, Sir, how far the Government has progressed in this matter?

SHRI R. M. HAJARNAVIS: We have, as a matter of fact, two project proposals—one by the E. N. I. and the other by the Phillips Petroleum Co.—and they are under examination of the experts of the Indian Oil Refinery.

†[] English translation.

SHRI A. D. MANI: The Minister said that the Government had not taken a decision which means that there is a proposal. May I know, Sir, with whose collaboration will this refinery be set up if the decision of the Government is in favour of the proposal?

SHRI R. M. HAJARNAVIS: The concrete proposals are from: (i) E. N. I. of Italy, (ii) the Phillips Petroleum Co. of the United States.

SHRI N. SRI RAMA REDDY: I would like to know whether with regard to the setting up of this refinery a decision has been taken at least to this extent that it will be located in South India?

SHRI R. M. HAJARNAVIS: Yes, Sir.

SHRI ARJUN ARORA: May I know, Sir, if this collaboration with any financial concerns will not mean financial partnership, and that the terms of collaboration will not give the foreigners fresh interest in refineries?

SHRI R. M. HAJARNAVIS: I could not give information on that.

SHRI ARJUN ARORA: I could not get his reply.

MR. CHAIRMAN: He could not give any information on that.

EXPANSION OF REFINERIES IN PRIVATE SECTOR

*364. SHRI A. D. MANI: Will the Minister of MINES AND FUEL be pleased to state:

(a) whether Government has decided not to permit expansion of the oil refineries in the private sector; and

(b) if so, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF MINES AND FUEL (SHRI R. M. HAJARNAVIS): (a) No, Sir.

(b) Does not arise.